

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 189* TO BE ANSWERED ON: 31.07.2026

Shortage of fertilizers

***189. Smt. Priyanka Gandhi Vadra:**

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken cognizance of fertilizer shortage, especially DAP in various parts of the country, if so, the details thereof indicating their demand and supply during the last three years, State and year-wise;
- (b) whether the Government has taken measures to augment the supply of fertilizers, if so, the details thereof;
- (c) the details of DAP, MOP and NPK fertilizer imports vis-a-vis domestic fertilizer production since 2019, year-wise; and
- (d) whether the Government has taken initiatives to increase domestic production of fertilizers, if so, the details thereof?

ANSWER

THE MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SHRI JAGAT PRAKASH NADDA

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. *189 FOR 31.07.2026 REGARDING "SHORTAGE OF FERTILIZERS" TABLED BY SMT. PRIYANKA GANDHI VADRA.

(a) & (b) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers. On the basis of requirement projected by DA&FW, Department of Fertilizers (DoF) allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (ii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iii) The gap between demand (requirement) and production for Urea & other fertilizers is met through imports. The import for the season is also finalized well in advance to ensure timely availability.
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) Regular coordination is done with the Ministry of Railways for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.
- (vi) The distribution of fertilizers within the State at district/block level is done by the concerned State government.

In view of above, the availability of the fertilizers viz. Urea, DAP, MOP and NPKS, in the country, has remained adequate during the ongoing Kharif 2026 season i.e. from 01.04.2026 to 27.07.2026. The information regarding requirement, availability, sales and closing stock of these fertilizers during the said period is as under:

ALL INDIA					
FERTILIZER AVAILABILITY POSITION DURING ONGOING KHARIF 2026 (FROM 01.04.26 TO 27.07.2026)					
					Fig. in LMT
S.No	Product	Pro-Rata Requirement	Availability	DBT Sales	CLOSING STOCK AS ON 27.07.2026
1	UREA	120.16	174.47	108.95	65.52
2	DAP	34.67	42.36	25.84	16.52
3	MOP	10.97	14.21	5.72	8.51
4	NPKS	52.89	88.01	43.70	44.31

Further, there is also a closing stock of 21.23 LMT of indigenously produced SSP in the country which is used as a substitute of DAP for providing Phosphatic or 'P' nutrient to the soil.

Moreover, the State-wise information regarding requirement, availability and sales of these fertilizers during the FY 2023-24 to 2025-26 is placed at **Annexure**.

(c) The information regarding imports of DAP, MOP and NPKs fertilizers in the country since FY 2019-20 is as under:

IMPORTS OF DAP, MOP & NPKS IN THE COUNTRY SINCE FY 2019-20			
	Fig in LMT		
Year	DAP	MOP	NPK
2019-20	48.7	36.7	7.46
2020-21	48.82	42.27	13.9
2021-22	54.62	24.6	11.7
2022-23	65.83	18.66	27.52
2023-24	55.67	28.69	22.17
2024-25	45.69	35.41	22.72
2025-26	61.94	29	37.08
2026-27 (Till Jun-26)	7.11	6.09	4.91

The information regarding production of DAP and NPKs fertilizers in the country since FY 2019-20 is as under:

PRODUCTION OF DAP & NPKS IN THE COUNTRY SINCE FY 2019-20		
	Fig. in LMT	
YEAR	DAP	NPKs
2019-20	45.5	93.34
2020-21	37.74	100.54
2021-22	42.22	89.67
2022-23	43.47	100.4
2023-24	42.93	101.85
2024-25	37.69	121.05
2025-26	39.01	128.37
2026-27 (Till Jun-26)	9.84	20.76
Source : dbtfert.nic.in		
MOP is not produced domestically		
NPKs includes Complex fertilizers and Ammonium Sulphate		

(d) With regard to Urea, the Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan

Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of

Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA, thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 269.42 LMTPA during 2026-27. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield Urea plant of 12.7 LMTPA at coal gasification route has also been approved. Recently, the Union Cabinet has approved the proposal for setting up of a new Brownfield Ammonia-Urea Complex of 12.7 Lakh Metric Tonnes (LMT) annual capacity of Urea production within the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Namrup, Assam through JVC of nominated PSUs namely Assam Valley Fertilizer and Chemical Company Ltd. (AVFCCL). These two projects are under execution phase.

Moreover, the Government has also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMT as compared to the production during 2014-15 annually.

Above steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to a record Urea Production at 314.07 LMT during 2023-24. During 2025-26, 293.30 LMT of Urea was produced in the country.

In addition to this, on 15.07.2026, CCEA approved National Investment Policy for Urea-2026 for Aatmanirbhar Bharat (NIPU-2026) for making fresh investments in Urea Sector.

Further, the Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the Scheme, P&K fertilizers are covered under Open General License (OGL) and companies are free to import/manufacture these fertilizers as per their business dynamics.

To reduce dependence on imported Phosphatic fertilizers and make country self-reliant the following measures have been taken by the Government:

(i) D/o Fertilizers has issued guidelines 18.01.2024 to ensure reasonableness of MRP and encourage domestic production.

(ii) Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS Scheme.

(iii) The number of P&K fertilizers covered under NBS Scheme has increased from 22 grades in 2021 to 28 grades.

(iv) Freight Subsidy on SSP, which is an indigenously manufactured fertilizer, has been approved since Kharif, 2022 to promote SSP usage for providing Phosphatic or 'P' nutrient to the soil.

fig. in LMT

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2024-25

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS			SSP		
		Requirement	Availability	DBT Sales	Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales	Requiremen t	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.90	18.68	15.70	4.30	4.80	4.34	1.50	2.38	1.71	16.00	18.36	15.78	2.00	2.30	1.85
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
4	Assam	3.28	4.48	4.10	0.61	0.70	0.62	0.47	0.80	0.57	0.55	0.63	0.48	1.95	1.44	0.99
5	Bihar	22.87	27.64	25.60	5.50	6.40	5.83	1.50	2.54	1.84	6.00	7.46	6.04	2.00	2.40	1.73
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.90	12.03	10.07	4.10	4.19	3.83	0.73	1.13	0.76	1.80	2.84	2.34	2.80	3.92	2.37
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.43	0.40	0.01	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.02	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.04	0.03	0.03	0.00	0.00	0.00
12	Gujarat	25.60	25.82	24.23	6.25	5.84	5.42	0.99	1.18	0.92	7.00	9.98	8.35	2.05	2.17	1.54
13	Haryana	21.50	25.32	22.65	5.80	5.49	5.34	0.60	0.74	0.47	1.70	1.31	1.03	3.00	1.78	1.16
14	Himachal Pradesh	0.71	0.81	0.65	0.01	0.04	0.03	0.04	0.05	0.03	0.37	0.41	0.32	0.04	0.02	0.01
15	Jammu and kashmir	1.48	2.05	1.36	0.49	0.58	0.43	0.22	0.26	0.14	0.04	0.02	0.01	0.12	0.03	0.01
16	Jharkhand	2.65	4.11	3.73	0.90	0.87	0.84	0.06	0.05	0.03	0.65	1.08	0.85	0.13	0.08	0.06
17	Karnataka	17.25	22.63	19.17	5.64	6.55	5.86	1.95	3.08	2.21	16.20	25.46	20.90	1.45	1.02	0.73
18	Kerala	1.11	1.37	1.15	0.17	0.21	0.20	0.82	1.06	0.83	1.37	1.50	1.26	0.05	0.04	0.03
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	35.38	42.43	38.09	16.57	12.70	11.66	1.05	1.59	1.08	8.50	11.94	9.77	13.00	15.77	11.78
21	Maharashtra	23.73	32.72	26.41	7.50	7.13	6.47	2.30	3.45	2.22	30.00	37.86	28.79	13.50	13.06	8.40
22	Manipur	0.25	0.16	0.14	0.03	0.03	0.02	0.04	0.02	0.02	0.02	0.01	0.01	0.15	0.08	0.07
23	Meghalaya	0.04	0.04	0.04	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.06	0.02	0.02
24	Mizoram	0.08	0.25	0.20	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	6.05	8.15	6.67	2.86	2.83	2.56	0.85	1.11	0.77	2.75	4.04	3.28	0.40	0.51	0.40
27	Puducherry	0.16	0.16	0.15	0.01	0.02	0.02	0.01	0.02	0.01	0.07	0.11	0.08	0.01	0.01	0.01
28	Punjab	26.50	36.70	32.56	8.10	6.99	6.61	1.00	1.06	0.71	2.50	1.73	1.41	3.00	2.31	1.43
29	Rajasthan	26.20	29.43	26.40	8.50	7.11	6.90	0.21	0.28	0.20	2.25	3.04	2.55	9.00	7.10	5.11
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.91	12.61	10.92	2.70	2.98	2.56	2.24	2.56	1.94	10.54	10.19	8.49	1.92	1.14	0.89
32	Telangana	20.20	22.15	20.08	3.90	3.91	3.64	1.30	1.44	1.14	17.00	17.54	14.97	1.60	0.79	0.61
33	Tripura	0.18	0.24	0.17	0.04	0.03	0.02	0.03	0.06	0.04	0.04	0.04	0.03	0.37	0.34	0.17
34	Uttarakhand	2.03	2.60	2.31	0.30	0.52	0.40	0.08	0.08	0.04	0.40	0.28	0.21	0.17	0.20	0.12
35	Uttar Pradesh	77.00	91.72	79.18	24.05	21.55	19.51	1.72	2.50	1.76	14.50	12.85	10.50	8.00	8.23	5.50
36	West Bengal	13.80	19.05	15.77	3.55	3.62	3.12	2.50	3.41	2.57	11.00	15.25	12.24	5.80	6.08	4.29
	All India	364.01	443.83	387.92	111.92	105.14	96.29	22.21	30.85	22.02	151.29	183.98	149.72	72.61	70.85	49.28

- Primary Indicator of comfortable availability: Availability > Requirement
- Secondary Indicator of comfortable availability: Availability > Sales

REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2025-26

fig. in LMT

		UREA			DAP			MOP			NPKS			SSP		
S.No	State	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.60	19.22	17.06	4.80	6.32	5.45	1.70	2.22	1.82	15.80	19.06	15.59	1.94	2.59	2.12
3	Arunachal Pradesh	0.01	0.02	0.01	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.35	5.13	4.60	0.56	0.95	0.72	0.57	0.78	0.55	0.58	0.55	0.40	1.36	1.68	1.15
5	Bihar	23.82	28.12	25.33	6.10	8.04	6.57	2.00	2.23	1.80	6.00	8.01	5.89	1.75	2.87	1.84
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	10.00	12.41	9.81	4.10	4.29	3.25	1.10	1.33	0.82	2.40	4.34	2.57	2.70	4.89	2.97
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.26	0.25	0.21	0.05	0.05	0.05	0.01	0.00	0.00	0.02	0.00	0.00	0.02	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.01	0.00	0.03	0.03	0.03	0.00	0.00	0.00
12	Gujarat	25.02	25.95	23.99	6.30	5.82	5.32	1.09	1.16	0.95	7.45	10.18	8.28	2.05	2.59	1.92
13	Haryana	21.67	26.08	23.20	5.53	6.10	5.46	0.58	0.67	0.44	1.57	1.10	0.82	2.13	1.96	1.29
14	Himachal Pradesh	0.66	0.94	0.79	0.02	0.05	0.05	0.04	0.04	0.03	0.41	0.37	0.28	0.03	0.03	0.02
15	Jammu and kashmir	1.46	2.24	1.60	0.46	0.61	0.43	0.21	0.35	0.21	0.03	0.06	0.02	0.06	0.08	0.02
16	Jharkhand	2.90	3.73	3.22	0.80	1.13	0.93	0.07	0.07	0.05	0.65	1.02	0.76	0.08	0.10	0.06
17	Karnataka	18.77	21.55	18.85	5.98	7.79	6.09	2.27	3.25	2.46	17.10	27.20	21.35	0.86	1.42	1.02
18	Kerala	1.14	1.30	1.14	0.20	0.31	0.22	0.90	1.07	0.87	1.30	1.60	1.25	0.06	0.05	0.05
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	40.42	47.16	42.43	15.00	13.09	11.47	1.50	1.51	1.08	16.50	14.70	11.16	13.00	15.88	12.53
21	Maharashtra	26.77	32.37	27.27	7.20	8.06	5.81	2.70	3.37	2.55	30.00	41.95	29.63	11.50	14.78	9.70
22	Manipur	0.20	0.24	0.19	0.03	0.05	0.04	0.06	0.02	0.01	0.02	0.02	0.02	0.10	0.09	0.06
23	Meghalaya	0.03	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.04	0.03	0.03
24	Mizoram	0.07	0.11	0.11	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
26	Odisha	6.20	8.94	7.26	2.75	3.42	2.78	0.85	1.11	0.74	3.30	4.39	3.57	0.43	0.48	0.38
27	Puducherry	0.15	0.15	0.14	0.02	0.02	0.01	0.01	0.02	0.01	0.09	0.11	0.08	0.01	0.01	0.01
28	Punjab	29.92	35.36	31.39	7.35	8.13	6.66	1.10	1.02	0.61	2.00	1.67	1.29	2.70	2.60	1.69
29	Rajasthan	25.52	31.94	28.05	8.43	8.61	7.80	0.20	0.23	0.18	3.00	3.24	2.56	9.00	7.49	5.38
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.87	12.80	11.43	2.95	3.46	2.89	2.60	2.35	2.02	9.25	11.08	8.73	1.69	1.23	0.96
32	Telangana	20.20	21.80	20.94	3.85	4.92	4.38	1.20	1.38	1.04	17.00	18.44	14.74	1.60	0.90	0.67
33	Tripura	0.18	0.24	0.17	0.03	0.05	0.03	0.04	0.05	0.02	0.05	0.05	0.03	0.23	0.33	0.19
34	Uttarakhand	2.01	2.49	2.21	0.30	0.67	0.48	0.07	0.09	0.04	0.35	0.21	0.17	0.17	0.27	0.17
35	Uttar Pradesh	79.92	91.75	80.37	24.00	25.30	20.25	2.75	2.89	1.91	12.50	14.80	10.01	6.50	10.09	6.47
36	West Bengal	14.30	18.43	14.76	3.59	4.47	3.65	3.20	3.35	2.34	11.10	14.80	11.14	3.75	6.38	4.58
	All India	381.45	450.79	396.60	110.42	121.72	100.80	26.82	30.58	22.56	158.49	198.97	150.37	63.77	78.83	55.29

